

50 (Est)

13.2.25

Declaration of Assets and Liabilities

Year 2025

I, Kamal Kumar Bid, son/daughter/wife of Sri Narayan Chandra Bid
aged 46 years, belonging to Bihar Vidhan Sabha
service and presently working as Assistant sub marshal

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant 1-1 Name	Dependant 2 Name	Dependant 1-3 Etc. Name
(i)	Cash	50,000/-	Monali Bid	Sumit Kr. Bid	Divya Kumari	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	P.P.F-6000/- monthly	—	—	—	
(iii)	Bonds, Debentures and Shares in companies	No	—	—	—	
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	K.V.P-600000/- LIC-46000/- yearly	—	—	—	
(v)	Motor Vehicles (details of make, etc.)	Scooty-BR01F P0701	—	—	—	
(vi)	Jewellery (give details of weight and value)	No	Gold 100 Gram	—	—	
(vii)	Other assets, such as values of claims / interests	No	—	—	—	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) Betawra Plot no-186 - Survey number(s) Khata-88, 53 - Extent (Total measurement) 300000/- - Current market value Purainda Plot no-1831 Khata-69,		Monali Bid	Sumit Kr Bid	Divya Kumari	
(ii)	Non-Agricultural Land - Location(s) 625 sq. mil - Survey number(s) 1600000/- - Extent (Total measurement) - Current market value	No	—	—	—	
(iii)	Buildings (Commercial and residential) - Location(s) Salem Pur Dumra Plot no-762, 63, 65 - Survey /door Shop no-12, 13A Khata-20, 17, 25 - Extent (Total measurement) 90 sq. w. reet - Current market value 2800000/- 2300000/-		—	—	—	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	No	
	(ii) Loans from financial Institutions	No	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Loan from G.P.F 800000/- on 2022	
	(b) dues to departments dealing with supply of water	No	
	(c) dues to departments dealing with supply of electricity	No	

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	(d) dues to departments dealing with telephones	No	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No	
	(f) Other dues, if any	No	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BGICPB 7269P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	No	
	(iii) Sales Tax [Only in case of proprietary business]	No	
	(iv) Property Tax	700/- yearly	

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1083

Gender :-

M (M/F)

Date of Birth :-

0 1 0 1 1 9 7 8 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Marshal Branch, Bihar Legislative Assembly.

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Dhanbad (Jharkhand)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature कमल कुमार बिदे

Name of Employee: Kamal Kumar Bid

Designation: Assistant sub marshal

Department: Bihar Vidhan Sabha, Patna.

Place: Patna

Date: 13-2-2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.